

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 304  
CP No. 317/272-271/JPR/2019  
Under Section 272-271 of  
Companies Act, 2013

**In the matter of:**

**Pilaniwala Textile Mills Ltd.**

...Petitioner

**Versus**

**Registrar of Companies**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None-appeared

For the RoC : Pooja Singh, JTA

**ORDER**

No one appears on behalf of the Petitioner. Ms. Pooja Singh, JTA appearing on behalf of the office of RoC submits that reply has been filed. Due to on-going strike of Advocates in Jaipur, Advocates are not appearing before this Adjudicating Authority. In the interest of justice, list the matter on 01.05.2023.

Sd-

(Prasanta Kumar Mohanty)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

March 16, 2023